

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 060/00481/2017 &  
M.A. No. 060/525/2018**

**Chandigarh, this the 4<sup>th</sup> day of April, 2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Gurdial Singh aged 57 years son of Sh. Miki Ram working as Technician Grade-I, Office of Sub Divisional Engineer, Construction sub Division No.4, U.T. Chandigarh resident of H.No.941, Phase-10, Mohali, Punjab. (Group-C).

....APPLICANT

(Argued by: Ms. Moushmi Mittal, Advocate)

VERSUS

1. Union Territory, Chandigarh Administration, through its Finance Secretary-cum-Secretary Engineering, U.T. Civil Secretariat, Deluxe Building, Sector-9/D, Chandigarh.
2. Chief Engineer, Union Territory, Chandigarh Administration U.T. Civil Secretariat, Deluxe Building, Sector-9/D, Chandigarh.
3. Executive Engineer, CP Division No.4, U.T. Civil Secretariat, Deluxe Building, Sector-9/D, Chandigarh.
4. Surinder Pal Singh, s/o Sh. Inder Singh, Technician Grade I, Office of Executive Engineer CP, Division No.4, Sector-9, U.T Chandigarh.
5. Gurparkash Singh s/o Sh. Amro Singh, Technician Grade I, Office of Executive Engineer CP, Division No.4, Sector-9, U.T. Chandigarh.

....RESPONDENTS

(By Advocate: Shri G.S. Chhina)

**ORDER (oral)****SANJEEV KAUSHIK, MEMBER (J)**M.A. No. 060/525/2018

This M.A. has been filed by the applicant seeking permission to withdraw the Original Application (O.A.).

2. Learned counsel for respondents did not oppose the prayer made in the M.A.

3. Therefore, the M.A. is allowed and the O.A. No. 060/00418/2017 is ordered to be dismissed as withdrawn.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 04.04.2018**

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